## NATIONAL COMPANY LAW TRIBUNAL

## **NEW DELHI BENCH**

(IB)-447(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T) SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE COMPANY: M/s. Seth Thakurdas Khinvraj Rathi Vs. M/s. Cals Refineries Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIG

DESIGNATION

REPRESENTATION

**SIGNATURE** 

For the Petitioner:

Mr. Krishanu Adhikary, Advocate

For the Respondent:

Mr. Dinesh Rastogi, Advocate

Ms. Harshita Agarwal, Advocate

## **ORDER**

Respondents have been duly served and have put in appearance through Mr Dinesh Rastogi, Advocate. Ld. Counsel prays for some time to file the reply. Let the same be done before the next date.

To come up on 17th November, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)